

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 17th December, 2018

No.HC.VII-31/2017 / 7237 /A. In exercise of the powers conferred under Rule 18 read with Schedule A and E of the Assam Judicial Service Rules, 2003 and in accordance with the Government Notification No.FPC.10/97/Pt.I/231 dated 11.06.2003, the High Court is pleased to promote the following District and Sessions Judges of the Assam Judicial Service to the post of Selection Grade District and Sessions Judges in the Scale of Pay of Rs.57700-1230-58930-1380-67210-1540-70290/- (Revised) plus other allowances as admissible under the Rules with effect from the dates shown against their names up to the respective date of their retirement.

Sl. No.	Name of the Officers	Date of effect of Selection Grade District and Sessions Judge	Period for which arrear benefit of Selection Grade District and Sessions Judge is to be paid
1.	Smti. Chaya Rani Goswami	17.12.2018	On and from 17.12.2018
2.	Smti Hema Devi Bhuyan	17.12.2018	On and from 17.12.2018
3.	Smti Manju Rekha Sarma	17.12.2018	On and from 17.12.2018
4.	Shri Vinod Kumar Chandak	17.12.2018	On and from 17.12.2018
5.	Smti Susmita Phukan Khound	17.12.2018	On and from 17.12.2018
6.	Shri Aparesh Chakravarty	17.12.2018	On and from 17.12.2018
7.	Shri Siddhartha Pratim Moitra	17.12.2018	On and from 17.12.2018
8.	Smti Mitali Thakuria	17.12.2018	On and from 17.12.2018
9.	Shri Mridul Kumar Kalita	17.12.2018	On and from 17.12.2018
10.	Shri Satyajit Khound	01.01.2019	On and from 01.01.2019

By Order,
Sd/- Robin Phukan
REGISTRAR GENERAL

Memo No HC VII-31/2017 / 7238 - 7270 /A.

Dated 17.12.2018

Copy to:-

1. The L.R -cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati

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3. The District and Sessions Judge, _____
4. The Judge, Designated Court, Assam, Guwahati
5. The Principal Judge, Family Court, No.1 & 2 Kamrup, Guwahati/Cachar, Silchar/Barpeta/ Dhubri
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
7. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/ Silchar
8. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
9. The Special Judge, Assam, Guwahati.
10. The Special Judge, CBI & NIA, Assam, Guwahati
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati
12. The Member, MACT, _____
13. The Special Judge, Addl. CBI Court, No.1,2 & 3, Assam, Chandmari, Guwahati
14. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
15. Smti. Chaya Rani Goswami, District and Sessions Judge, Barpeta
16. Smti. Hema Devi Bhuyan, Principal Judge, Family Court, Barpeta
17. Smti. Manju Rekha Sarma, Registrar, Arm Forces Tribunal, Regional Bench, Guwahati
18. Shri Vinod Kumar Chandak, District and Sessions Judge, Jorhat
19. Smti. Susmita Phukan Khound, District and Sessions Judge, Dibrugarh
20. Shri Apares Chakravarty, Judge, Special Court for trial of Sessions Case No 59(K) of 2011. Kamrup (M), Guwahati
21. Shri Siddhartha Pratim Moitra, District and Sessions Judge, Kamrup (M), Guwahati
22. Smti. Mitali Thakuria, District and Sessions Judge, Kokrajhar
23. Shri Mridul Kumar Kalita, Registrar (Vigilance), Gauhati High Court, Guwahati
24. Shri Satyajit Khound, District and Sessions Judge, Golaghat
25. The Joint Registrar (_____), Gauhati High Court, Guwahati
26. The Chief Judicial Magistrate, _____
27. The Deputy Registrar (_____), Gauhati High Court, Guwahati
28. The Asstt. Registrar (_____), Gauhati High Court, Guwahati
29. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
30. The Administrative Officer, Judicial Academy, Assam, Guwahati
- ✓ 31. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
32. The C.A. to Registrar (Vigilance)/ Registrar (Admn.)/Registrar (Judicial)/ Registrar (Establishment), Gauhati High Court, Guwahati
33. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette


REGISTRAR GENERAL

17-12-18
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